

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205

IB-1158/ND/2018

CA-1852, 1854 & 1795

/C-V/ND/2020

IN THE MATTER OF:

M/s. Modern Credit Pvt. Ltd.

Vs

. M/s. Dee Ess-Buhin Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 7 IBC code 2016

Order delivered on 13.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Raj Kumar (Liquidator)

For the Respondent :

ORDER

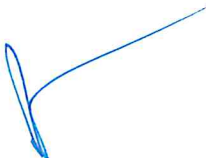
IA-1852/2020:-

An application has been filed on behalf of liquidator for compliance under Regulation 34 of IB Board of India (Liquidation Process) Regulation, 2016. The same is taken on record.

IA-1854/2020:-

An application has been filed on behalf of liquidator for compliance under Regulation 31(2) of IB Board of India (Liquidation Process) Regulation, 2016. The same is taken on record.





IA-1795/2020:-

An application has been filed on behalf of liquidator for compliance under Regulation 5 and 13 of IB Board of India (Liquidation Process) Regulation, 2016. The same is taken on record.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)